NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No. 03 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th March, 2017, 10.30 A.M

Name of the Company		Nicco Corporation Ltd		
Under Section		14	I.B.C	
SI.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Rahul Anddy

Nico Corporato Pahul Audy,

ORDER

Ld. Counsel for the corporate debtor informed that in this case Resolution Professional has held the 2nd meeting of the Committee of the Creditors on 2nd March 2017 and in compliance of the order dated 02/03/2017 of the Tribunal Income Tax Authorities have unfreezed the account.

List the matter on 30/03/2017 for further order.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)